

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1020 of 2020

IN THE MATTER OF:

Solutions Business Centre LLP

...Appellant

Versus

Renu Kumar & Ors.

...Respondents

Present:

**For Appellant: Mr. Raja Chatterjee and Mr. Piyush Sachdev,
Advocates.**

**For Respondents: Ms. Haripriya Padmanabhan and Ms. Pooja Dhar,
Advocates for R-1 & 2.
Mr. Abhishek Dutta, Ms. Sayli Petiwale and Ms. Astha
Srivastava, Advocates for R-3.**

O R D E R
(Through Virtual Mode)

20.01.2021: Ms. Haripriya Padmanabhan, Advocate appears on behalf of Respondent No. 1 and 2. Mr. Abhishek Dutta, Advocate appears on behalf of Respondent No. 3. Thus, service upon Respondents is complete. Learned counsel for the Respondents may file reply affidavits within three weeks. Rejoinder, if any, may be filed by the Appellant within one week thereof. Short written submissions, not exceeding three pages, together with compilation of relevant judgments, may also be filed by the parties alongwith their pleadings.

Post the appeal 'for admission (after notice)' on **19th February, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)